The Haryana Legislative Assembly Speaker's Pension and Medical Facilities (Retrospective Enforcement) Act, 1980

Act 25 of 1980

Keyword(s):
Assembly Speaker, Pension, Medical Facilities
THE HARYANA LEGISLATIVE ASSEMBLY SPEAKER'S PENSION AND MEDICAL FACILITIES
(RETROSPECTIVE ENFORCEMENT)
ACT, 1980

(Haryana Act No. 25 of 1980)

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<td>Year</td>
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<td>The Haryana Legislative Assembly Speaker's Pension and Medical Facilities (Retrospective Enforcement) Act, 1980.</td>
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An

ACT
to give retrospective effect to section 2 of the Haryana Legislative Assembly Speaker's Pension and Medical Facilities Act, 1976, as amended by Haryana Act 15 of 1980.

Be it enacted by the Legislature of the State of Haryana in the Thirty-first Year of the Republic of India as follows:-

1. This Act may be called the Haryana Legislative Assembly Speaker's Pension and Medical Facilities (Retrospective Enforcement) Act, 1980.

2. Section 2 of the Haryana Legislative Assembly Speaker's Pension and Medical Facilities Act, 1976, as amended by the Haryana Legislative Assembly Speaker's Pension and Medical Facilities (Amendment) Act, 1980 (Haryana Act 15 of 1980), shall be deemed to have come into force on the 12th day of February, 1976.